F. No. J-11017/3/2022-Judicial Government of India Ministry of Law And Justice Department Of Legal Affairs (Judicial Section)

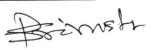
> Shastri Bhawan, New Delhi, Dated 23rd February, 2022

<u>ORDER</u>

In continuation of this Department's earlier Order of even number dated 21.02.2022 regarding engagement of Advocates for various courts/tribunals at Delhi, the President is pleased to engage/up-grade following Advocates as Senior Panel Counsel for conducting Central Government litigation (except the taxation matters) before the High Court of Delhi, as shown in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:

High Court of Delhi Senior Panel Counsel

SI. No.	Name of Advocates (S/Shri)	Contact details	Enrollment No.
1.	Syed Abdul Haseeb	C-103, Taj Enclave, Geeta Colony, Delhi-110031 Mob: 9811962385 Tel: 011-22029804 Email: syedahaseeb@gmail.com	D/989/2005
2.	Ms. Aakanksha Kaul	Tower 5, 601, Commonwealth Games Village, New Delhi- 110092 Mob: 9818131566 Email: aakankshakaul154@gmail.com	D/1407/2011
3.	Adit Khorana	Tower 5, 601, Commonwealth Games Village, New Delhi- 110092 Moba: 9999890679 Tel: 011-21211637 Email: Khorana.adil@gmail.com	D/2661/2015
4.	Sachin Datta	C-38, Neeti Bagh, New Delhi- 110049 Tel: 011-26562451	
(Up-graded from Government Pleader to Senior Panel Counsel)			
5.	Farman Ali	E-153, First Floor, Greater Kailash 2, Part 3, New Delhi Mob: 946944888 Email: 11farman11@gmail.com	



- Consequent upon above up-gradation of Shri Farman Ali. Advocate his name 2. occurring in earlier Order of even number dated 21.02.2022 in List 'B' at serial number 404. stands deleted.
- The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. and No. 26(1)/99-Judl. both dated 24.09.1999 and both to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- Hindi version of this order will follow. 4.

(R. K. Srivastava) Joint Secretary & Legal Adviser

Copy for information to:-

- 1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. PS to Ld. Attorney General for India/PS to Ld. Solicitor General of India.
- 3. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi.
- 4. The Registrar, High Court of Delhi.
- 5. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
- 6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- 7. Hindi unit. Department of Legal Affairs for Hindi translation of the order.
- 8. For uploading on website of this Department i.e. www.legalaffairs.gov.in for the information of all concerned.
- 9. Office/Spare copies.

(L. C. Dabaria)

Assistant Legal Adviser (Judicial)

Tel.011-23384945

Email: judicial-dla@nic.in